

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1098 of 2021

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

For the Petitioner : Mr. M.M. Sharma, Advocate
For the Respondent-State : AC to SC-IV

5 / 09.09.2021 Two weeks' time, as prayed for, is allowed to the learned
counsel for the petitioner to remove the defect, as pointed out by the office.

(Dr. S. N. Pathak, J.)

R.Kr.